

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 29 of 2013 &**  
**IA No. 45 of 2013**

**Dated : 15<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr.**

**... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.  
Mr. Aniket Prasoon  
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R-1  
Ms. Shikha Ohri Vashishta  
for R-2

**ORDER**

We have heard the learned Senior Counsel for the Appellant.

Post the matter for further hearing on **06.08.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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